

HIGH COURT OF CHHATTISGARH, BILASPUR

Notification

No.6166/R.(J.)/2021

Bilaspur, Dated 01.07.2021

Notification dated 28.01.2020 regarding instructions for publication of weekly cause list and daily cause list has been made operative w.e.f. 12.03.2021, however, due to lock-down w.e.f. 14.04.2021, the practice was kept in abeyance.

Since now the situation is improved and the High Court is working normally through virtual mode, order dated 28.01.2020 shall again become operative w.e.f. 05.07.2021

By order of Hon'ble the Acting Chief Justice

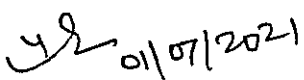
Sd/-
(Yogesh Pareek)
Registrar (Judicial)

Endt No.6167/R.(J.)/2021

Bilaspur, Dated 01/07/2021

1	Reader to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6	Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8	Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9	Reader to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10	Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11	Reader to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.

12	Reader to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
13	Reader to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14	Reader to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15	The Registrar General, High Court of Chhattisgarh, Bilaspur.
16	The Advocate General, Government of Chhattisgarh, Bilaspur.
17	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur.
18	The Registrar (Vigilance/I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
19	The Joint Registrar (M), High Court of Chhattisgarh, Bilaspur.
20	The Additional Registrars (Judl./D.E. & E/Admn./Classification/Civil/Criminal), I/c Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
21	The Secretary, High Court Legal Services Committee, Bilaspur.
22	The Secretary, High Court Bar Association, Bilaspur.
23	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
24	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawzima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
25	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on official website of High Court of Chhattisgarh.


 (Yogesh Pareek)
 Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. ...1287..... / Reg. (Judl.)/2020

Bilaspur, dated ..28-01-2020

In continuation with the instructions published earlier for listing of cases in the Daily and Weekly Cause List, Hon'ble the Chief Justice has been pleased to permit to publish revised instructions for publishing the Daily and Weekly Cause List as per Rules of High Court of Chhattisgarh Rules, 2007, w.e.f. ...03-02-2020.

INSTRUCTIONS FOR WEEKLY CAUSE LIST

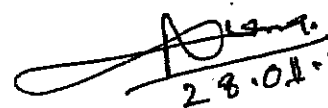
1. For every week, Weekly Cause List shall be published on Wednesday upto 01:30 p.m.
2. Not reach and pass over cases of Weekly Cause List along with new cases shall be listed in the week next to the following week.
3. If in any week Wednesday is holiday, then Weekly Cause List of that week shall be published on subsequent working day.
4. If during any day, Court has given fixed date for final hearing, then that particular case(s) will be listed in the Weekly Cause List, in which that day falls.
5. Counsel seeking adjustment should make alternate arrangement with respect to old cases pending up to year 2010.
6. A supplementary list may be published for urgent matters as per directions of the Hon'ble Benches.

INSTRUCTIONS FOR DAILY CAUSE LIST

1. Fresh matters will be listed separately in the Daily Cause List.
2. All matters (Except Fresh Matters) will be listed separately in the Daily Cause List.

INSTRUCTIONS FOR ADJUSTMENT

1. Lawyers are hereby requested to file application for adjustments at least 3 working days in advance, for the day of adjustment.
2. Adjustment shall not be applied in Court's order cases.
3. If any Lawyer is in adjustment for whole week, his case will be taken on the date, in which he is not in adjustment.


28.01.2020


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2/2/20

INSTRUCTION FOR DAILY CAUSE LIST

- 1) The Daily Cause List for fresh matters shall be published in the following manner :

S. No.	Fresh cases filed up to 1:30 p.m. (MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Saturday(Whole Day)/Monday	Tuesday	Wednesday
2.	Tuesday	Wednesday	Thursday
3.	Wednesday	Thursday	Friday
4.	Thursday	Friday	Monday
5.	Friday	Monday	Tuesday

S.No.	Fresh cases (Except MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) filed on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Monday	Wednesday	Thursday
2.	Tuesday	Thursday	Friday
3.	Wednesday	Friday	Monday
4.	Thursday	Monday	Tuesday
5.	Friday/Saturday	Tuesday	Wednesday


28.01.2020

**INSTRUCTION FOR LISTING OF FRESH CASES
RECEIVED FROM LAW-ZIMA**

2) Fresh cases received from Lawzima shall be listed in the following manner :

S. No	Fresh cases (MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) wherein Default removed on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Monday	Wednesday	Thursday
2.	Tuesday	Thursday	Friday
3.	Wednesday	Friday	Monday
4.	Thursday	Monday	Tuesday
5.	Friday/Saturday	Tuesday	Wednesday

S.No.	Fresh cases (Except MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) wherein Default removed on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Monday	Thursday	Friday
2.	Tuesday	Friday	Monday
3.	Wednesday	Monday	Tuesday
4.	Thursday	Tuesday	Wednesday
5.	Friday/Saturday	Wednesday	Thursday

